

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
COURT 7 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 19.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 222/88	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT. H.CT. time bound
2	Suit 8253/96	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT. H.CT. time bound
3	Suit 4499/13	ANAND Y JOSHI Vs AJIT ANANT BARVE	SHILPA A JOSHI	Arguments
4	Suit 1953/12 NM 2136/12 NM 2137/12	MOHAMMAD MOGHEES GOHAR Vs YATEEMKHANA AND MADRASA ANJUMAN KHIRUL ISLAM TRUST	YATEEMKHANA AND MADRSA ARJUMAN KHAIRUL ISLAM TRUST AND ORS	NM hearing
5	Suit 7862/01 NM 4161/16 NM 3326/17 NM 2768/19	SHREE RANISATI INVESTMENT AND FINANCE LTD Vs THOMAS COOK I LTD AND ORS	AJAY KHANDHAR M S JHANGIANI NARULA AND A	NM hearing
6	Stamp 3809/20 NM 1372/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3809/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
7	Stamp 3808/20 NM 1373/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3808/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
8	Stamp 3807/20 NM 1374/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3807/2020 Vs Franco Indian Pharmacuiticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing

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IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
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CIVIL CAUSE LIST DATED 20.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 4839/10 NM 562/20	SUNDER N KRIPLANI Vs VEENU R HIRANANDANI AND ANR	CHARANJEET CHANDERPAL DENZIL D MELLO 1 AND 2	Supreme/High Court expedited
2	Suit 2777/14 NM 3882/14	MRS. ANJANI PRAKASH GORE Vs 1.MRS DHANASHREE WO. LATE YASHWANT GORE 2.MR.KESHAV NAGARAO SAVARKAR	Jyoti Sheriyar MR.ASHOK M.SARAOGI Ravinder Singh	Arguments
3	Suit 4549/10 NM 668/20	PRADIP H MOLTA Vs JAYESH H MOLTA AND MAHESH H MOLTA	M S DHANUKA AND PARTNERS PRITESH VASANT BHAGAT	Hearing
4	Suit 9781/99	TEJAS HOLDING PVT LTD Vs LUPIN LABORATORIES LTD AND ORS	AJAY KHANDHAR MR A A KHALIQ 45	Hearing
5	Suit 5383/12 NM 527/19	MRS SATHIBHA A UPADHYAY Vs MR. NARENDRA KUMAR B. GUPTA	B.A. SINGH	Hearing
6	Suit 3240/11 NM 2864/19	Dr. Bhargav J. Bhatt Vs Kaushik Sharad Shah	Harish Bhatia	NM hearing
7	Suit 4662/08 CS 1137/19 NM 2102/15	M S KAPUR BROTHERS AND 5 ORS Vs R V BHASIN AND ANR	MRS SUNANDA KUMBHAT M S YUSUFS AND ASSOCIATES 2 U OBJ	CS hearing

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CIVIL CAUSE LIST DATED 21.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 3107/12	KALA R TIWARI Vs GRACY L HENDRIQUES AND 4 ORS	S U PANDEY M S KANGA AND CO 1	Withdrawal
2	Suit 1264/94	MOHANLAL HIRACHANDJI JAIN Vs MS.KUBER BUILDERS ORS.	MR.K.D.ZHA. MR.V.V.MISHRA MR.B.R.DALAL.	Arguments
3	Suit 736/10	DEVENDRA N.UPADHYAY Vs MRS.RITA NATRAJAN SHIVRAM	RAMAKANT YADAV	Arguments
4	Suit 4143/85 NM 1572/17	KISHANCHAND P.GUPTA Vs MRS.MINOO PAVRI	SHRI H.V.CHANDE SHRI R.S.KHATIB	NM hearing
5	Suit 4875/11 NM 3649/16	ISMAIL ALI MOHAMED PATEL AND 4 ORS Vs ALI MOHAMED VALI MOHAMED PATEL AND 2 ORS	SUNEEL D MOGRE SANDEEP A BHAGWAT 2 AND 3	NM hearing
6	Suit 7107/06 NM 962/17	Suman rasiklal mehta Vs Chand bibi zaid and 3 ors	MANISHA K MEHTA BACHUBHAI MUNIM CO 1	NM hearing
7	Suit 9812/89 NM 4007/19 NM 1395/18	SUNIL CHETAN THADANI AND ORS Vs HARESH CHETAN THADAHANI AND ANR	RANJIT AND CO COURT RECEIVER	NM hearing
8	Stamp 9371/19 NM 3636/19	Naval Ishwarlal Shethna - Suit St.No. 9371 of 2019 Vs Ishwarlal Jaikishandas Shethna And Anr	R. R. Mishra And C. P. Shenvi	NM reply rejoinder
9	Suit 2622/15 CS 1922/18	Shri. Jaishankar Ramjeet Singh Vs 1.Shivshankar Ramjeet Singh 2.Fulgenadevi Ramjeet Singh 3.Sandeep Kailash Singh	Bhimrao A. Powar	CS hearing
10	Suit 2472/14 CS 2104/19 CS 1345/19	MR. BHUPAT RANCHHOD PATEL Vs 1.MRS. JASHODA RANCHHOD PATEL 2.MR. DAYA RANCHHOD PATEL 3. TULSI RANCHHOD PATEL AND ORS	V.T. DUBEY AND ASSOCIATES	CS reply
11	Suit 8081/94 NM 3924/17	PUSHPADEVI SUSHIL KUMAR MODI AND ANR Vs DEORA KEDIA DEV CO PVT LTD	R.A. Trivedi	Rejoinder

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ SHRI. A.H. LADDHAD				
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CIVIL CAUSE LIST DATED 22.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 3622/08	BABIBAI MORESHWAR PATIL AND 4 ORS Vs M S OM ENTERPRISES 3 ORS	S R MISHRA SANDEEP MAHADIK 2 TO 4	Supreme/High Court expedited
2	Suit 5153/12	MR. PUSHKAR KULKARNI Vs EFKON INDIA PVT LTD	MS SUVARNA JOSHI	Arguments
3	Suit 799/13	EFKON INDIA PVT LTD Vs MR. PUSHKAR KULKARNI	CHAMBERS OF JAVED GAYA	Argument P.H.
4	Suit 1172/15 NM 2155/15	1.Meera Vishnu Koli 2.Mrs. Lata Shashikant Patil 3.Mrs. Kalpana Dnyanehwar Koli and ors Vs 1.Mrs. Shalini Anil Bhoir 2.Mr. Anil Pandurang Bhoir 3.Mr. Anant Koli and ors	Ms. Deepak Chitnis-Chiparikar and Co.	NM hearing
5	Suit 1545/16 NM 3302/16	1.Atul Gajanan Karve 2.Smt. Sulabha Gajanan Karve 3.Ajit Gajanan Karve Vs 1.M/s. Ambika Enterprises 2.Vipul Harilal Patel 3.Harilal Nathu Patel 4.Smt. Vimal Govind Karlekar	Pradip R. Kadam	NM hearing
6	Suit 2599/17 NM 4374/17	Mr. Suhas Bhalchandra Dandekar Vs 1. Mr. Sushant Bhalchandra Dandekar 2. Mrs. Sapna Ghanashyam Mathrani Nee Ms. Alka B. Dandekar	Yogeshwar Shivanath Bhate	NM hearing
7	Suit 1667/17 CS 1995/18	Dashrath Ganesh Parkar Vs 1.M/s.Natasha Constructions Pvt Ltd 2.Mandakini Dashrath Parkar 3.Smt. Seema Suresh Parkar	Sachin V. Masurkar	CS hearing
8	Suit 2237/17 CS 43/19 NM 1115/18 NM 3881/17	Mr. Sanjay Dayaram Wagh Vs 1. Smt. Suman Dayaram Wagh 2. Mr. Rajendra Dayaram Wagh 3. Mrs. Shital Gajanan Ware	Ashok B, Shinde	CS hearing
9	Suit 264/83 CS 1695/19	M S KHANDEWAL LABORATORIES Vs RAKESH KAPOOR	G S MANASAWALA D K AHLUWALIA FOR APPLNT	CS arguments P.H.
10	Suit 7463/04 CS 1236/16	NEW SARNATH CO-OP HSG SOC LTD AND ORS Vs RAYMOND LTD AND ORS	DHRUVE LILADHAR AND CO AZB AND PARTNERS 1 AND 2	CS

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CIVIL CAUSE LIST DATED 23.10.2020				
SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 6238/06	Shree parshwanath builders and anr Vs rajkumar sureka	PRAKASH G LAD M S MEHTA AND CO	Arguments
2	Suit 7681/02	LIFE INSURANCE CORPN OF INDIA Vs SMT ANJALI S WARKE	GOPAL G POOJARY AND CO INDRAYANI KOPARKAR SURESH WARKE	Arguments
3	Suit 382/15	Smita Vishnu Sorte alias Kamal Vs 1.Rohini Vijay Jagtap 2.Mahesh Sakharam Kedare 3.Vidya Sakharam Kedare and Ors	Ms. Seema Hunnurkar	Additional Issues
4	Suit 9207/95 NM 4871/19 NM 4599/19 NM 799/20	RANI KUSHALKUMAR KOTHARI Vs MAHEEN NAEEM SACHIDINA AND ORS	TH AND MADGAVKAR DENZIL DMELLO MOHANTY	NM hearing
5	Suit 2450/17 NM 3522/18 NM 3913/17	1. Ramsirjan Rambaran Yadav 2. Kamlapati Rambaran Yadav 3. Kalicharan Rambaran Yadav Vs Ramkripal Bihari Yadav	C. B. Yadev	NM hearing
6	Suit 2703/17 NM 4462/17	Bhimrao Namdev Waghode Vs 1. Vijay Namdev Waghode 2. Bharat Mhan Developers and Builders 3. Chairman-Secretary	Mrs. Indrayani M. Koparkar Pallavi Zaveri for D	NM hearing
7	Suit 2937/15 CS 1393/16 CS 1014/19	Ms. Hilton Developers Vs 1.Smt. Ratnamala Gopinath Tapase 2.Mr. Gorakhnath Gopinath Tapase 3.Rajendranath Gopinath Tapase	N.A. Ghatte	CS hearing
8	Suit 897/08 CS 1457/18 NM 2164/16	MR.KULBHUSHAN VISHWANATH KAPUR Vs LIFE INSURANCE CORPORATION OF INDIA ORS.	B.R.DALAL	CS hearing
9	Suit 359/20	Sayyed Abdul Saidhaji Abdul Rahim Vs M.S. Consultant developers & Ors.	--	Affidavit of service